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**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CA(CAA) No.88/KB/2018

**Present: Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8<sup>th</sup> March 2018, 10.30 A.M**

Name of the Company		Paharpur Cooling Towers Ltd. & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

(1) Mr. D. N. Shalima, Adv } Proapplicants 8/3/18  
 (2) Ms. Iram Harsay, Adv }

**ORDER**

Ld. Counsel on behalf of the petitioners is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)  
Member (J)